Officers and Cadets discharged from the NCC

3088. SHRI R. S. NAIK: Will the Minister of DEFENCE be pleased to state:

(a) what is the number of NCC officers and cadets who have been discharged from NCC in the year 1986;

(b) what is the number of NCC officers and the cadets who have been issued discharge certificates by the Commanding Officer, according to Rule 31 of NCC Rules, 1948;

(c) what is the number of NCC Officers and cadets who have not been issued such discharge certificates; and

(d) what are the reasons for not issuing the discharge certificates to the NCC Officers and cadets according to the provisions of Rule 31 of NCC Rules, 1948?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRO-DUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ PATIL): (a) to (d) The requisite information is being collected and will be laid on the Table of the House.

Use of NCC vehicles as private passenger carriers

3089. SHRI R. S. NAIK: Will the Minister of DEFENCE be pleased to state:

(a) what is the number of com plaints received regarding the use of 3 ton vehicles of NCC Battalions at Firozabad, Shikohabad and Mainpuri as private passenger carriers;

(b) what are the details of these complaints;

(c) whether it has been found on investigation that the money earned as fare from the private passengers is shared by the NCC authorities at va rious levels; and (d) what remedial steps have been taken by Government in this matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRO-DUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ PATIL); (a) and (b) Two complaints, one each from a resident of Shikohabad and Mainpuri, have been received in July, 1987, alleging misuse of NCC vehicles for commercial purposes as private passenger carriers.

(c) and (d) These complaints are under investigation.

भारतीय भाषाओं के पंजीकृत समाचार पत्र

3090. ठाकुर जगतपास सिंह । क्या सूचना झौर प्रसारण मंत्री यह बताने को कृपा वररेगें कि::

(क) रजिस्ट्रार आफ न्यूज पेपसं के यहां माह जुलाई 1987 तवः विभिन्न भारतोय भाषाओं के कुल कितने दैनिक, साफ्ताहिक पाक्षिक एवं मासिक समाचार पत्न पंजोकत है तथा इनमें से कितने समाचार पत्न अंग्रेजों तथा हिन्दी में अलग अलग प्रकाशित होते हैं ;

(ख) जुलाई, 1987 तका ऐसे कितने समाचार पत्नों के गोर्षक निरस्तर किए गए हैं जो नियमानुसार प्रकाशित नहीं हो रहे हैं ;

(ग) ऐसे कुल कितने समाचार पत हैं जो नियमानुसार प्रकाशित तो नहीं हो रहे हैं लेकिन फिर भी उनके शीर्यक निरस्त नहीं किए गए हैं;

 (घ) क्या सरकार इस मामले को आंच कराने का विचार रखतों है;

(ङ) सरकार द्वारा समाचार पत्नों को क्रखवारें कागज कोटा आवंटित किया जाता है क्या उतने अखबार छपते हैं क्रीर क्या इस बात का वास्तविक **क्य** में सत्यापन किया जाता है : क्रीर